

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
[KANDIVALI BALAJI INVESTMENT PRIVATE LIMITED]

Sr. No.	Particulars	Details
1	Name of corporate debtor	KANDIVALI BALAJI INVESTMENT PRIVATE LIMITED
2	Date of incorporation of corporate debtor	08 February 1994
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Maharashtra
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65990MH1994PTC076481
5	Address of the registered office and principal office (if any) of corporate debtor	Gajalaxmi Apartments, Babhai Naka, Borivali (W), Mumbai Maharashtra 400067 India
6	Date of closure of Insolvency Resolution Process	19th December 2023
7	Liquidation commencement date of corporate debtor	19th December 2023
8	Name and registration number of the insolvency professional acting as liquidator	Rajneesh Jaiswal IBBI/IPA-001/IP-P-02739/2022-2023/14252
9	Address and e-mail of the liquidator, as registered with the Board	Tower 1, Flat No.901, Rustomjee Ozone CHS Ltd., Goregaon Mulund Link Road, Goregaon (W), Mumbai-400104 jaiswalip2022@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	B-107/108, Rolex Shopping Centre, 1 st Floor, Station Road, Goregaon West, Mumbai - 400104 liquidatorkandivalibalajirj@gmail.com
11	Last date for submission of claims	17th Janaury, 2024

Notice is hereby given that the National Company Law Tribunal (MUMBAI Bench) has ordered the commencement of liquidation of the KANDIVALI BALAJI INVESTMENT PRIVATE LIMITED on 19th December 2023.

The stakeholders of **KANDIVALI BALAJI INVESTMENT PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 17th January, 2024 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Rajneesh Jaiswal

Date: 12.01.2024 / Place: Mumbai